

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
STARRED QUESTION NO.247
TO BE ANSWERED ON 03.08.2018

ANGANWADI CENTRES

247. SHRI RAHUL KASWAN:
COL. SONARAM CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether establishment of Anganwadi Centres (AWCs) is permitted in urban areas and if so, the details thereof;
- (b) whether AWCs in most urban areas are running in rented buildings;
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether the shortage of space is hampering the effective implementation of anganwadi services and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (d) of Lok Sabha Starred Question No.247 for 03.08.2018 by Shri Rahul Kaswan and Col. Sonaram Choudhary regarding Anganwadi Centres.

- (a) : Yes Madam, Under the Anganwadi Services scheme, opening of Anganwadi Centres (AWCs) is permitted in the urban areas also. Establishment of AWCs is based on population norms as per the details given below:

Anganwadi Centres

(i) For Rural/Urban Projects:

400-800	-	1 AWC
800-1600	-	2 AWCs
1600-2400	-	3 AWCs
Thereafter in multiples of 800	-	1 AWC

For Mini-AWC

150-400	-	1 Mini-AWC
---------	---	------------

(ii) For Tribal /Riverine/Desert, Hilly and other difficult areas/ Projects

300-800	-	1 AWC
---------	---	-------

For Mini- AWC

150-300	-	1 Mini AWC
---------	---	------------

A total of 14 lakh AWCs have been sanctioned to various States/UTs across the country which consists of about 1.36 lakh AWCs located in the urban areas. As on 01.06.2018, 13.63 lakh AWCs (rural and urban) are operational.

- (b) & (c): As per the data captured through the ICDS Monitoring Information System, about 24.3% AWCs out of 13.63 lakh operational AWCs (rural and urban) are running in rented buildings. A statement showing the State/UT-wise details is enclosed as **Annexure-I**.

Under revised Anganwadi Services, there is a provision of construction of new AWCs under convergence with MGNREGS @ 1 lakh Anganwadis per year upto 30.11.2018. Central share for construction of AWC building is Rs.1 lakh per AWC building for all States/UTs. The amount for construction of Anganwadi buildings @ Rs.1 lakh per Anganwadi building as central share is reimbursed to States/UTs on completion of construction work.

- (d) : Although there are difficulties faced by the States/UTs in providing land for construction of AWC buildings especially in the urban areas but to ensure continued implementation of the scheme, Government has made provision for taking the AWC buildings on rent for which the monthly rentals has been increased to Rs. 1000/- in the rural areas, Rs. 4000/- in urban areas and Rs. 6000/- in the metropolitan cities.

Statement referred to in reply to part (b) & (c) of the Lok Sabha Unstarred Question No. 2943 for 03.08.2018

Annexure-I

INFORMATION ON INFRASTRUCTURE FACILITIES IN ANGANWADI CENTRES AS ON 31-03-2018

Sl. No.	State/UT	No. of operational AWCs	No. of AWCs for which data	Number of Anganwadi Centres (AWCs) running from													
				Govt. Building		Rented				Community							
						AWWs/ AWHs House		Others		School		Panchayat		Others		Open Space	
				Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca	Kutcha	Pucca
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Andhra Pradesh	55606	55601	113	18502	0	0	931	25730	14	5282	302	1289	22	3416	0	0
2	Telangana	35634	35612	0	10167	0	0	0	12759	0	9387	0	335	0	2964	0	0
3	Arunachal Pradesh	6225	6225	5801	0	378	0	0	0	29	0	17	0	0	0	0	0
4	Assam	62153	58629	0	34748	0	775	0	0	0	20463		53	2590	0	0	0
5	Bihar	91677	88190	0	19945	0	0	17317	33037	0	9988	0	0	0	7903	0	0
6	Chhattisgarh	50448	50209	12	33594	2955	1126	6611	2425	11	1242	25	856	120	1232	0	0
7	Goa	1258	1253	0	156	5	53	33	744	0	168	0	28	6	60	0	0
8	Gujarat	53029	53029	0	41822	0	0	0	8385	0	594	0	349	0	1879	0	0
9	Haryana	25962	25962	0	8229	0	0	0	5959	0	2458	0	9316	0	0	0	0
10	Himachal Pradesh	18925	18342	0	816	440	108	2815	7073	0	1692	0	694	258	4446	0	0
11	Jammu & Kashmir	29599	28636	33	716	8987	16735	949	933	7	241	3	14	2	9	7	0
12	Jharkhand	38432	38432	110	20323	3836	2049	4550	4672	41	1152	14	691	53	841	21	79
13	Karnataka	65911	64518	0	38686	0	0	10954	0	4379	0	1473	0	0	9026	0	0
14	Kerala	33244	33115	269	21632	25	42	386	8086	37	485	26	1258	64	794	3	8
15	Madhya Pradesh	97132	83248	0	17181	3265	2180	13350	12221	1135	8487	1520	12116	3487	8306	0	0
16	Maharashtra	109779	84854	0	45041	0	0	0	15769	0	12918	0	0	0	8081	0	3045
17	Manipur	11510	11510	1965	2554	2783	192	201	80	472	120	1030	363	1430	320	0	0
18	Meghalaya	5896	5896	29	2621	121	90	79	107	53	1458	129	668	138	151	244	8
19	Mizoram	2244	2244	0	2215	0	29	0	0	0	0	0	0	0	0	0	0
20	Nagaland	3980	1302	0	906	0	50	0	182	0	0	0	0	0	164	0	0
21	Odisha	72587	70849	0	17518	3336	2261	1257	8626	0	18252	0	7198	1440	10961	0	0

22	Punjab	26988	26656	0	1094	0	479	0	2784	0	7746	0	5950	0	8603	0	0
23	Rajasthan	61974	60650	0	25241	0	0	0	10800	0	18068	0	0	0	6541	0	0
24	Sikkim	1308	1301	0	906	0	50	0	183	0	0	0	0	0	162	0	0
25	Tamil Nadu	54439	54439	0	40744	0	228	0	8043	0	2056	0	1868	0	1491	0	9
26	Tripura	10145	9911	0	9349	0	0	0	260	0	0	0	0	0	302	0	0
27	Uttar Pradesh	187997	187730	0	16074	0	47	0	23245	0	122123	0	21961	0	4280	0	0
28	Uttarakhand	20067	19897	0	2557	36	1435	119	6323	4	5317	5	2615	4	1469	12	1
29	West Bengal	115384	89247	0	18000	0	0	1000	8000	0	30000	0	0	25000	0	7247	0
30	A & N Islands	720	719	3	238	19	37	7	199	4	3	56	136	12	4	0	1
31	Chandigarh	500	500	0	144	0	0	0	318	0	1	0	26	0	11	0	0
32	Delhi	10897	10897	0	36	0	117	182	10509	0	0	0	0	2	51	0	0
33	Dadra & N Haveli	302	302	0	152	30	60	31	27	0	2	0	0	0	0	0	0
34	Daman & Diu	107	102	0	76	0	17	0	0	0	0	0	4	0	5	0	0
35	Lakshadweep	107	107	0	27	0	0	0	80	0	0	0	0	0	0	0	0
36	Puducherry	855	855	0	310	0	2	0	440	0	4	0	92	0	7	0	0
	TOTAL ==>>	1363021	1268822	3011	452460	28828	29238	65312	207973	7559	275273	4629	66877	35097	80727	7686	4152

